

1	2	3	4	5	6	7
4	Gujarat	2.50	1.86	2.00	-	-
5	Haryana	1.50	1.76	7.14	-	-
6	Himachal Pradesh	0.60	2.53	Not due	-	-
7	Jammu & Kashmir	0.025	1.00	-do-	-	-
8	Karnataka	1.75	3.99	-do-	4.00	-
9	Kerala	0.25	0.30	-do-	-	-
10	Madhya Pradesh	4.00	13.36	12.26	15.89	20.18
11	Maharashtra	3.70	6.59	3.78	5.00	5.80
12	Orissa	3.50	0.58	1.19	-	2.56
13	Punjab	3.50	0.58	Not due	-	2.55
14	Rajasthan	4.75	1.01	2.27	-	16.86
15	Tamil Nadu	5.00	0.80	Not due	2.44	13.85
16	Uttar Pradesh	8.00	14.94	37.63	45.05	38.16
17	West Bengal	2.00	3.63	-	-	-
18	Delhi	3.75	0.05	Not due	-	-
19	Pondicherry	0.025	0.05	-	-	-
20	Nagaland	-	-	0.11	-	-
21	Meghalaya	0.025	-	-	-	-
Total		50.50	60.73	70.97	73.00	89.96

[English]

Protection of Film Industry

*35 SHRI PR. DASMUNSI Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether to save the Film Industry as a whole, irrespective of language the Government propose to consider not to release and video of any film unless it is released and stayed in market from the date of release for 60 days.

(b) whether the Government propose to make necessary law in this regard, and

(c) if not, the manner in which the Government propose to protect the Film Industry?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) (a) to (c) The production and distribution of films is controlled by the Film Industry itself which is in the private sector. Hence, it is for them to decide the manner in which to release feature films, both in the celluloid and video formats. The Government has no proposal to enact any legislation on the subject of release of films.

Vijay Kelkar Committee

*36 SHRI AMAR PAL SINGH
DR. RAMKRISHNA KUSMARIA

Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the Vijay Kelkar Committee which was set up to work out the finance restructuring of Indian Airlines has submitted its report

(b) if so, the details thereof, and

(c) the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) (a) No, Sir

(b) and (c) Do not arise

Number of Aircrafts in AI and IA

*37 DR. T. SUBBARAMI REDDY Will the Minister of CIVIL AVIATION be pleased to state

(a) the number of aircraft Airbus-300 and Airbus 320 in operation at present with Air India and Indian Airlines.

(b) the life span of above aircrafts which have completed their operation period.